

Name of the Corporate Debtor: Padmaadevi Sugars Limited (IN LIQUIDATION) CIN : U15421TN9999P029913
Date of commencement of CIRP: 15th October 2018; Date of commencement of Liquidation: 20th April 2021

LIST OF STAKEHOLDERS as on 6th May 2025, NCLT taken on record dated 03rd June 2025

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBC (Liquidation Process) Regulations, 2016

Annexure 8 - List of operational creditors (Other than Workmen and Employees and Government Dues)

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sl No	Name of the Creditor	Details of Claim Received			Details of Claim Admitted							Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under-verified on	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party?	% of Voting Share in SCC	Amount of any mutual dues, that may be set-off	Amount of claim not admitted				
1	Union Engineers		5,84,57,378/-	2,67,19,292/-	Unsecured	-	-	-	0.32%	-	3,17,38,086/-	-	-	-	Note 1
2	Jain Irrigation Systems Private Limited		1,10,97,674/-	1,06,57,846/-	Unsecured	-	-	-	0.13%	-	4,39,828/-	-	-	-	Note 2
TOTAL			6,95,55,052/-	3,73,77,138/-		-	-	-	0.44%	-	3,21,77,914/-	-	-	-	

Notes:

1. Claimant submitted claim form, dated 8th May 2021 for Rs. 6,17,89,340/-, Erstwhile liquidator admitted the claim to the extent of Rs. 1,89,75,662/-. Afterwards the claimant filed an application with NCLT under Section 42 of IBC with the revised claim amount of Rs. 5,84,57,378/-.
 2. Claimant submitted claim form for Rs. 1,10,97,684/-, belatedly and the same was rejected by the Erstwhile Liquidator. Against the rejection, claimant filed an application in NCLT. Pursuant to the directions of Hon'ble NCLT in IA/IBC/306/CHE/2022 dated 29th April 2022, wherein the delay in submission of claim was condoned, the Erstwhile liquidator adjudicated the claim by admitting principal claim of Rs. 43,55,060/- only. Against the interest rejection, claimant filed another application in NCLT. Pursuant to the directions of Hon'ble NCLT in IA/IBC/1302 (CHE) 2022 in IA/69/IB/2021 dated 04th May 2023, directing the claimant to file the revised claim calculating interest at the rate of 12% within a period of 7 days which may be collated by the Liquidator and the outcome be informed to the Applicant herein within a period of 7 days from the date of claim.
- There was no communication available to substantial the same from erstwhile liquidator. In connection Liquidator now has admitted the interest portion as stated above after verifying the additional documents submitted by the claimant.

FOR PADMADEVI SUGARS LIMITED

S. Rajendran
Liquidator

Regn. No. IBB/I/PA-002/IP-N00098/2017-18/10241